

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA

UNSTARRED QUESTION NO. 1528
TO BE ANSWERED ON MARCH 04, 2020

MULTI-LEVEL PARKING CONSTRUCTION IN JANAKPURI

NO. 1528. SARDAR SUKHDEV SINGH DHINDSA :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to refer to answer to Unstarred Question 1146 given in the Rajya Sabha on 20th December, 2018 and state:

- (a) whether the plot near Chhoti Sabzi Mandi, Janakpuri, New Delhi where Government has decided to construct a multi-level parking has been started;
- (b) if not, the reasons for the delay; and
- (c) by when, the proposed construction is likely to start to avoid encroachment by unauthorized elements?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) to (c) : South Delhi Municipal Corporation (SDMC), has informed that as per the decision of the Standing Committee of SDMC, action has been initiated to study the requirement/feasibility of construction of parking at Chhoti Sabzi Mandi, Janakpuri, on PPP (Public Private Partnership) mode. SDMC has informed that it takes regular action to remove encroachments.
